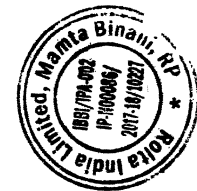


Annexure-9													
Rolta India Limited													
Date of commencement of CIRP : 19.01.2023													
List of Creditors (Version 4.0) drawn as on: 09.05.2023 (Updated List of Creditors)													
(Earlier List of Creditors (Version 3.0) drawn as on: 05.04.2023, List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023)													
List of Other Creditors (Other than financial creditors and operational creditors)													
Sl.No	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	(Amount in ₹)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee						
NOT APPLICABLE													
Total													

ND



Rolta India Limited
Date of commencement of CIRP : 19.01.2023
List of Creditors (Version 4.0) drawn as on: 09.05.2023 (Updated List of Creditors)
(Earlier List of Creditors (Version 3.0) drawn as on: 05.04.2023, List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023)
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